

34

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dy No.961/BB/2019	For non – compliance of office objections	Sec 7 of code, 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	

ADVOCATE FOR PETITIONER/s :

Abhay Kumar Das
Aruni Poddar
Abhay K. Das and Mr. Aruni Poddar, Adv.

ADVOCATE FOR RESPONDENT/s :

ORDER

Heard Shri Abhay K Das.along with Shri Aruni Poddar, learned Counsel for Petitioner; None appeared for Respondent. Learned Counsel for Petitioner submits that he has already been complied with the office objection raised by the Registry. Registry is directed to verify and give regular number, if it is otherwise in order. Registry is directed to prepare notice and the learned Counsel for Petitioner is permitted to take notice personally from the registry and to serve it on MD of the Corporate Debtor Company and also to the Company personally and to file proof of service before the next date of hearing. Post the case on **09.04.2019**.

Dr. Ashok Kumar Mishra
MEMBER (T)

Shri Rajeswara Rao Vittanala
MEMBER (J)

Shruthi

Verified

Court Officer